

Creditor	Amount of claims admitted (₹ in crore)	Amount realised/realisable under resolution plans (₹ in crore)
Financial Creditors	1,26,934	58,203
Operational Creditors	5,124	2,433
TOTAL	1,32,058	60,636

(d) The claims of any creditor including an MSME against a corporate debtor undergoing CIRP, being secured or unsecured, depends upon the terms of contract between such creditor and corporate debtor.

Effective Implementation of Start-Ups

2091. SHRIMATI THOTA SEETHARAMA LAKSHMI:

SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of FINANCE be pleased to state:

(a) How many Start-Ups have started after the announcing the policy and how much employment opportunities have been created;

(b) whether it is true that as per one study conducted by IBM called Entrepreneurial India nearly 2/3rd Start-Ups are doing unethical business and is one of the major reasons for failure of Start-Ups.;

(c) if so, how Ministry looks at this trend and if it is allowed where it leads to;

(d) in view of the above, whether Ministry thinks of any regulatory framework for more effective implementation of Start-Ups; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) 10,517 Start-ups have been recognized as on 12.12.2018 after the launch of Start-up India Action plan on 16.01.2016. Of these Start-ups, 9,475 have reported an employment of 78,479 persons. The data for employment opportunities created is not centrally compiled.

(b) to (e) IBM conducted Entrepreneurial India report is not Official report of Government of India, hence no comments are offered.

Classical language status to kannada

2092. SHRI K. C. RAMAMURTHY: Will the Minister of CULTURE be pleased to state:

(a) when Kannada language was given the Classical Language status;